

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTICE

No. 62 /UHC/Admin.A/2024 Nainital: Dated: 26 December, 2024

A Full Court Reference will be held on **December 27, 2024 at 10:15 A.M.** in the Chief Justice's Court to welcome Hon'ble Shri Justice Guhanathan Narendar, Chief Justice of the High Court of Uttarakhand, Nainital.

**Sd/-
(Kahkasha Khan)
Registrar General**

No. 7451 /UHC/I-d-1/Admin.A/2024 Nainital: Dated: 26 December, 2024

Copy to:

1. P.P.S. of the Court with request to place the same before Lordship's kind perusal.
2. P.S./P.A. to Hon'ble Judge's with request to place the same before Lordship's kind perusal.
3. Advocate General, Government of Uttarakhand, Nainital.
4. Chairman, Bar Council of Uttarakhand, Nainital.
5. President/Secretary, High Court Bar Association, Nainital with request to inform all members of the Bar.
6. Government Advocate, Government of Uttarakhand, Nainital.
7. Chief Standing Counsel, Government of Uttarakhand, Nainital.
8. Assistant Solicitor General, Government of India, Nainital.
9. Additional Chief Standing Counsel, Government of Uttar Pradesh, Nainital.
10. Director, Uttarakhand Judicial & Legal Academy, Bhowali, Nainital.
11. Member Secretary & OSD, Uttarakhand State Legal Services Authority, Nainital.
12. District Judge, Nainital.
13. Commissioner, Kumaon Division.
14. D.I.G., Kumaon Division.
15. District Magistrate, Nainital.
16. S.S.P. Nainital.
17. All the Registrars/ C.P.C. of the Court.
18. Secretary, High Court Legal Services Authority, Nainital.
19. Registrar (High Court Cadre) of the Court.
20. P.S./P.A. to Registrar General.
21. All the Joint Registrars/Deputy Registrars/Assistant Registrars/Section Officers/Librarian of the Court.
22. Joint P.P.S./Head Bench Secretary/Head Private Secretary of the Court.
23. Chief Protocol Officer of the Court.
24. Management Officer/Protocol Officer/Public Relations Officer of the Court for ensuring all necessary arrangements.
25. Chief Security Officer, High Court of Uttarakhand, Nainital.
26. I/c Dispensary, High Court of Uttarakhand, Nainital.
27. I/c N.I.C., High Court of Uttarakhand, Nainital.
28. Notice Board.
29. Guard File.

By order,

Joint Registrar

Note: All are requested to take their seats at least 30 minutes before the Full Court Reference begins (i.e. 09.45 A.M.)